

Corporation in this regard are under scrutiny.

Loans by the Nationalised and other Banks given to Weaker Sections of the Society

*352. SHRI PIARE LALL KUREEL
URF PIARE LALL
TALIB;
SHRI T. ANJIAH;
SHRI BHISHMA NARAIN
SINGH;

Will the Minister of FINANCE be pleased to state:

(a) the quantum of loans given to the weaker sections of the society by each bank, nationalised and non-nationalised, during 1977-78;

(b) whether the amount advanced by the nationalised banks was more than that advanced by the non-nationalised banks; and

(c) if so, whether Government propose to nationalise the non-nationalised banks?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c) A Statement is laid on the Table of the House.

Statement

Data regarding the advances to the neglected sectors of Agriculture, Small Industry, Transport, Retail Trade & Small Business and Self employment ventures by the State Bank of India and its Associate Banks, each of the 14 nationalised banks and the Indian Scheduled Commercial banks and foreign banks as groups, as at the end of March 1977 and December, 1977 are set out in the Annexure.

The Indian Scheduled Commercial banks in the private sector are reorienting their operations in accordance with the overall policies laid down by the Government and the Reserve Bank of India. There is no proposal under consideration to nationalise the private sector banks.

Annexure

Advances of Scheduled Commercial Banks to the Neglected sectors

(Rs. lakhs)

Name of the Bank	As at the end of		
	March 1977	December 1977*	Increase
A. State Bank of India	85644	107048	21404
B. Subsidiaries of SBI	22434	28116	5682
C. Nationalised Banks.			
1. Central Bank of India	23102	26560	3458
2. Bank of India	21405	23950	2545
3. Punjab National Bank	19835	21892	2057
4. Bank of Baroda	18485	25077	6592
5. United Commercial Bank	12095	14896	2801
6. Canara Bank	20788	22457	1669
7. United Bank of India	10102	11229	1127
8. Dena Bank	8357	9885	1528

* Data provisional.

Name of the Bank	As at the end of		
	March 1977	December 1977	Increase
9. Syndicate Bank	18519	22202	3683
10. Union Bank of India	16833	17370	537
11. Allahabad Bank	4957	5625	668
12 Indian Bank	8569	10038	1469
13 Bank of Maharashtra	9526	11323	1797
14. Indian Overseas Bank	9363	11610	2247
TOTAL 'C' (1 to 14).	201936	234114	32178
TOTAL (A+B+C)	310014	369278	59264
D. Other Indian Scheduled Commercial Banks	31377	} 41913	6918
E. Foreign Banks	3618		
F. Total for all Scheduled Commercial Banks.	345009	41191	66182

Pending pension cases of the Central Government employees

*353. DR. LOKESH CHANDRA:
SHRI KALP NATH RAJ;
SHRI BHISHMA NARAIN
SINGH:

Will the Minister of FINANCE be pleased to state:

(a) the number of pension cases relating to the Central Government employees which were pending finalisation as on the 1st April, 1978; and

(b) what is the time-limit for the settlement of the pension claims?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) The information is being collected and will be laid on the Table of the House as soon as available.

(b) According to the revised procedure, the pension payment order (including the order for payment of death-cum-retirement gratuity) is to be issued not later than one month in advance of the date of retirement. Payment of pension is to commence in all cases on the 1st of the month in which it is due. The Death-cum-

Retirement Gratuity is authorised immediately on the retirement of the Government servant.

Concessional Finance provided by the Nationalised Banks to Weaker Sections of the Society

*354. SHRI ARVIND GANESH
KULKARNI:
SHRIMATI LEELA DAMO-
DARA MENON;
SHRIMATI USHI KHAN;
SHRI GURUDEV GUPTA:

Will the Minister of FINANCE be pleased to state:

(a) whether the scheme of concessional finance to weaker sections like farmers, artisans and rural artisans is still effective and if so, what is the total finance made available by the various nationalised banks under the scheme during the last three years; and

(b) what are the effective rates of interest charged under this scheme?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) and (b) A statement is laid on the Table of the House.